Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1622/2019 in DFR No. 2273/2019 (IA 1622/2019 - For condonation of delay in filing the Appeal)	State Electricity	2273/2019 Dated 27/08/2019	24/09/2019		26/09/2019 Court - 1
2	IA 1741/2019 & IA 1463/2019 in DFR No. 2237/2019 (IA 1741/2019 - For condonation of delay in refiling the Appeal & IA 1463/2019 - For condonation of delay in filing the Appeal)	Aarati Steels Ltd. VS GRIDCO & Anr.	2237/2019 Dated 05/08/2019	25/09/2019		26/09/2019 Court - 1